

Name of the Corporate Debtor: SUPERMAX PERSONAL CARE PRIVATE LIMITED; Date of Commencement of CIRP: 11-01-2024; List of Creditors as on: 01-11-2025; Name of IP: Mr. Kshitiz Gupta; Process Number: 1; Last 5 digit of registration number: 12140

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	609971572	2	609971572	5.47	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	20	1997490772	20	1913694672	17.15	0	80022890	3773210	Annexure 4
5	Operational creditors (Workmen)	2380	5120272482	2349	3205654209	28.73	0	1602542759	337102791	Annexure 5
6	Operational creditors (Employees)	607	1021279873	584	615309050	5.51	0	388116810	17854013	Annexure 6
7	Operational creditors (Government Dues)	15	3238197262	15	1900305227	17.03	0	1337892035	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	300	1221981690	275	1109250463	9.94	0	1221981690	96021	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	1851118752	3	1803786252	16.17	0	0	47332500	Annexure 9
Total		3327	15060312403	3248	11157971445	100.00	0	4630556184	406158535	